इंजीनियरिंग कालेजों में राज्य से बाहर के विद्यार्थियों की भर्ती

163. **श्री राम सहाय : क्या शिक्षा** मंत्री यह बताने की कृपा करेंगे कि

(क) आल इंडिया कौंसिल आफ टेक्नीकल एजुकेशन के इस निर्णय के अनुसार कि प्रत्येक राज्य में इंजीनियरिंग तथा अन्य कालेजों में राज्य के बाहर के विद्यार्थी भी भर्ती किये जायें, इस वर्ष किस-किस राज्य में इंजीनियरिंग तथा अन्य कालेजों में राज्य के बाहर के कितने कितने विद्यार्थी भर्ती किये गये ; और

(ख) यदि विभिन्न राज्यों में इंजीनियरिंग तथा अन्य कालेजों के दूसरे राज्यों के विद्यार्थियों को भर्ती नहीं किया गया है, तो इसके क्या कारण है ?

†[ADMISSION OF OUTSIDE STUDENTS IN ENGINEERING COLLEGES

163. SHRI RAM SAHAI: Will the Minister of EDUCATION be pleased to state:

(a) the number of students from other States admitted during the current academic year into the engineering and other colleges in the various States in accordance with the decision taken by the All India Council of Technical Education to the effect that students from outside a State should also be admitted to engineering and other colleges in different States; and

(b) if students from other States have not been admitted to engineering and other colleges in different States what are the reasons therefor?]

शिक्षा मंत्री (डा० त्रिगुण सेन): (क) और (ख) अखिल भारतीय तकनीकी शिक्षा परिषद् के संकल्प को सभी राज्य सरकारों को भेज दिया गया था और वे दूसरे राज्यों के विद्यार्थियों को दाखिल करने के लिये सिद्धान्त रूप में सहमत हो गई थी। इंजीनियरिंग कालेजों में दाखिले के लिये उसी राज्य के सुयोग्य विद्यार्थियों के भारी संख्या में उपलब्ध होने के कारण उसी राज्य मे उत्तीर्ण होने वाले छात्रों अथवा सीटों के पारस्परिक विनिमय के आधार के अलावा, सामान्य तथा राज्य सरकारों के लिये दूसरे राज्यों के विद्यार्थियों को दाखिला देना कठिन होता है। शैक्षिक स्तरों में असमानता भी कुछ कठिनाई उत्पन्न करती है। पश्चिम बंगाल और अविभाजित पंजाब जैसे कुछ राज्य केवल योग्यता के आधार पर और किसी और शर्त के बिना विद्यार्थियों को दाखिल करते है। नागालैंड में कोई इंजीनियरिंग कालेज नहीं है। जम्मू और काश्मीर राज्य में श्रीनगर में स्थित प्रादेशिक इंजीनियरी कालेज नाम का केवल एक इंजीनियरी कालेज है, जो सभी प्रादेशिक इंजीनियरी कालेजों के लिये निर्धारित पद्धति के अनुसार अन्य राज्यों के लिये संरक्षित 50 प्रतिशत सीटों के आगे अन्य राज्यों के विद्यार्थियों को दाखिल करता है। प्राय: सभी राज्य उन सर्वीय क्षेत्रों अथवा विशेष राज्यों के लिये जहां पर्याप्त सुविधाए मौजूद नही है, सीटे सरंक्षित रखते है।

वास्तव में किये गये दाखिलों से संबंधित आंकड़े इस समय उपलब्ध नहीं है।

†[THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b) The resolution of the A.I.C.T.E. was conveyed to all the State Governments who agreed in principle to admit students from other States. Due to the heavy demand for admission in Engineering Colleges from well-quali-

† [ ] English translation.

fled students from the State itself, the State Government generally finds it difficult to admit students from the other States unless the studens have qualified from the State or on the basis of mutual exchange of seats. Disparity in educational standards also leads to some difficulty. A few States like West Bengal and (undivided) Punjab admit students only on the basis of merit and without any conditions. Nagaland has no Engineering College. Jammu and Kashmir State has only one Engineering College *viz.* The Regional Engineering College, at Srinagar, which admits students from other States against the 50% seats reserved for them, according to the pattern laid down for all the Regional Engineering Colleges. Almost all States reserve seats for specific States or Union Territories which do not have adequate facilities.

Figures of actual admissions made are not readily available.]

WAGE BOARD FOR ENGINEERING INDUSTRY

164. SHRI NIREN GHOSH: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the progress so far made by the Wage Board for the Engineering Industries;

(b) by when the report of the Wage Board is likely to be finalised; and

(c) whether Government propose to fix up any time limit for the finalisation of the Report of the Wage Board?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKHLAL HATHI): (a) The Wage Board has already submitted its recommendations for interim relief which have been accepted by Government. Its final report is awaited.

(b) It is not possible at this stage to indicate precisely the date by which the Board's final recommendations would be submitted.

(c) Efforts are being made to get the submission of the Report expedited.

नागाओं के हमले

165. श्री निरंजन वर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गत अक्तूबर मास से फरवरी, 1967 तक नागाओं तथा रक्षा सेनाओं के बीच कितनी झड़पें हुईं ;

(ख) इन झड़पों में कितने नागा लोग तथा रक्षा कर्मचारी मारे गये और नागाओं तथा अन्य भारतीय नागरिकों की सम्पत्ति का कितना नुकसान हुआ;

(ग) क्या इन दिनों कोई अपहरण हुआ और यदि हां, तो कितने व्यक्तियों का अपहरण हुआ ; और

(घ) क्या नागा विद्रोहियों के हमलों को रोकने के लिये सरकार के विचाराधीन कोई योजना है ?

†[NAGA ATTACKS

165. SHRI NIRANJAN VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of encounters between the defence forces and the Naga hostiles during the period from October last to February, 1967;

(b) the number of Naga hostiles and defence personnel killed in these encounters and the extent of damage caused to the property of the Nagas and the other citizens of India;

(c) whether there was any case of kidnapping during this period, and if so, how many persons were kidnapped; and

(d) whether there is any scheme under the consideration of Government to check the attacks of the Naga hostiles?]

† [ ] English translation.